

Model Answers of Questions set in Preliminary Test held under the District Judge (Entry Level) Direct from Bar Exam - 2019 on 31.03.2019.

Question No.	Answer	Question No.	Answer	Question No.	Answer	Question No.	Answer
1	c	26	b	51	b	76	d
2	b	27	a	52	a	77	b
3	d	28	b	53	b	78	a
4		29	d	54	c	79	d
5	b	30	d	55	d	80	a
6	c	31	d	56	b	81	b
7	c	32	b	57	a	82	c
8	b	33	a	58	c	83	a
9	d	34	a	59	b	84	d
10	b	35	b	60	d	85	a
11	b	36	c	61	c	86	c
12	c	37	c	62	d	87	c
13	d	38	b	63	b	88	b
14	d	39	d	64	b	89	c
15	d	40	c	65	b	90	c
16	d	41	d	66	a	91	a
17	a	42	c	67	b	92	b
18	c	43	a	68	a	93	c
19	a	44	a	69	c	94	c
20	c	45	c	70	d	95	a
21	d	46	c	71	b	96	c
22	d	47	b	72	b	97	c
23	a	48	a	73	d	98	
24	d	49	d	74	d	99	a
25	b	50	d	75	c	100	b

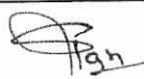
Note:

1. Owing to inadvertent error in question no. 4, "Xth Schedule" was printed as "IXth Schedule". As such, question no. 4 was incapable of being answered correctly. It is also noticed that two separate questions with their respective answers have been erroneously printed consecutively bearing the same serial no. 98.

The Selection & Appointment Committee resolved to award full marks to all candidates against question nos. 4 and 98, regardless of whether the said questions were answered correctly or incorrectly or not answered at all.

2. Any objection with regard to questions and / or their model answers may be filed online by the candidates who appeared at the said examination by 10th April 2019 till 5:00 P.M. in prescribed format as under :

Candidate's Name / Roll No. / D.O.B				
Sl. No.	Question No.	Model Answer	Answer suggested by the Candidate	Source / Basis / Evidence of objection


 Registrar (Appointment) I/c
 Patna High Court, Patna.